

DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) to (c). During the last two months the MRTP Commission has started investigations in three cases relating to, *inter alia*, companies covered both under FERA and MRTP. The investigations are under way and depending upon their outcome, the Commission is empowered to take appropriate action in these cases, as per relevant provisions of the MRTP Act, 1969.

[English]

Allocation of Edible Oils to Uttar Pradesh

424. DR. CHANDRA SHEKHAR TRIPATHI :
SHRI KAMLA PRASAD RAWAT :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the steps taken by Government to meet the demand of edible oils in Uttar Pradesh keeping in view the high prices and acute shortage for the last six months ;

(b) whether additional quantity of edible oils has been supplied to Uttar Pradesh ;

(c) if so, the additional quantity of different edible oils supplied to Uttar Pradesh, month-wise ;

(d) whether any guidelines were issued for fair distribution of edible oils to State Governments and Union Territories ; and

(e) if so, the details thereof ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b). The allocation of imported edible oils to Uttar Pradesh, which is supplementary in nature, has been stepped up since July, 1987.

(c) The allocation of imported edible oils to PDS since July 1987 is given below as compared to last year :

(Qty. in MTs)

	1986	1987
	1	2
July	1300	1600

	1	2
August	1500	2500
September	1500	8000
October	1500	10000
Total :	5800	22100

(d) and (e). Central Government issues instructions and guidelines from time to time to all States/UTs including Uttar Pradesh, regarding the scale of distribution, maximum consumer price chargeable, and the preventive and punitive measures to be taken against illegal diversion of imported edible oils into unauthorised channels.

Oil and Gas Find in Cauvery Onshore Basin

425. SHRI V. KRISHNA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether oil and gas has been struck at various points in the Cauvery onshore basin during 1986 and 1987 ; and

(b) if so, the details thereof and the total quantity of oil and gas obtained from these points ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) and (b). During 1986 and 1987, oil has been struck only at one prospect 'Bhuvangiri' in Cauvery onland basin. The Well Bhuvangiri-II on initial testing produced oil @ 206 barrels/day and gas @ 52000 m³/day through 12/64" Choke. The well has not been put on production as yet.

[Translation]

Generation of Power from Wind Energy

426. SHRI VIRDHI CHANDER JAIN : Will the Minister of ENERGY be pleased to state :

(a) the progress made so far in regard to programme for generation of power through wind energy and the State-wise details thereof ;

(b) whether Union Government are preparing any special programme in this regard ; and

(c) if so, the details thereof ?